

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01300/2018

DATED THIS THE 20<sup>TH</sup> DAY OF JUNE, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

H.M. Subramanya,  
S/o Late Mariyappa,  
Aged about 51 years,  
Dishwasher,  
Central Poultry Development Organisation  
And Training Institute,  
Hessaragatta, Bangalore – 88.  
Residing at Type-2 Quarters,  
Ground floor, No. 2, CPDO and TI Campus,  
Hessaragatta, Bangalore – 560 088

..... Applicant

(By Advocate Shri H.R.S. Rao and Shri K. Sreeram)

Vs.

1. The Union of India,  
Through the Secretary,  
Ministry of Agriculture,  
Department of Animal Husbandry,  
Dairying and Fisheries,  
Krishi Bhawan, Dr. Rajendra Prasad Road,  
New Delhi 110 001

2. The Director,  
Central Poultry Development Organizations,  
(Southern Region),  
Hessaraghatta,  
Bangalore – 560 088 ....Respondents

(By Shri S. Sugumaran, Counsel for the Respondents)

## ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

We heard the matter. Apparently the order has been already implemented but only because of some technical glitch that it could not be completely canvassed. Therefore, we will dispose off the OA by giving a mandate to the respondents to settle the issue. Let them finalize the issue within the next three months.

2. OA is, therefore, allowed to this limited extent. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

## MEMBER (A)

## MEMBER (J)

**Annexures referred to by the applicant in OA No. 170/01300/2018**

Annexure-A1: Copy of the Central Administrative Tribunal judgment dated 12.02.2016 in OA No. 990/2015

Annexure-A2: Copy of the office order dated 26.09.2016

Annexure-A3: Copy of the representation dated 10.10.2016

**Annexures referred in reply statement**

Annexure-R2: Copy of the CPDOTI letter dated 04.01.2017

Annexure-R3: Copy of the communication dated 02.02.2017

Annexure-R4: Copy of the communication dated 04.01.2017

Annexure-R5: Copy of the communication 21.02.2017

Annexure-R6: Copy of the communication dated 11.10.2018

Annexure-R7: Copy of the OM dated 13.07.2018

Annexure-R8: Copy of the mail on clarification of uploading the file dated 20.02.2019

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